

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Sub-Committee is hereby constituted, with immediate effect :-

Name of the Committee	Name of the Judicial Officer	Designation
Sub Committee for Conducting Skill Test of Personal Assistant on relaxation of qualifying criteria of permissible mistakes from exiting 04% to 10%	Sh. Lovleen, PO-MACT-02, (Central)	Chairperson
	Sh. Ajay Singh Shekhawat, Additional District Judge-04, (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

Girish Kathpalia
(GIRISH KATHPALIA) 21.3.23
Principal District & Sessions Judge (HQs)
Delhi

No. 750/21935-960
/F.1(3)/Gaz/23

Dated 21 MAR 2023

Sub- Sub Committee for Conducting Skill Test of Personal Assistant on relaxation of qualifying criteria of permissible mistakes from exiting 04% to 10%
Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi.
3. The Officer In-Charge, Administration Branch-I, Central District, Tis Hazari Court, Delhi.
4. The Officers concerned.
5. The Sr.AO(J)/Branch In-charge, Admn-I, Central, Tis Hazari Courts, Delhi, with the direction to pursue the matter with said committee.
6. The Sr.AO(J)/Branch In-charge, Admin-II & III, Accounts Branch, Care-taking Branch, Central District, Tis Hazari Court, Delhi.
7. The P.S. to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi